

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1263
ANSWERED ON:26.11.2009
AMENDMENT IN CPC
Basavaraj Shri Gangasandra Siddappa;Sule Supriya

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission of India has recently asked the Government to hold a meeting of all stake-holders and suggest a way out of the impasse over the amendments to the Criminal Procedure Code;
- (b) if so, the details thereof; and
- (c) the time by which amendments are likely to be expected?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.